

GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)  
**RAJYA SABHA**  
**UNSTARRED QUESTION No-2227**  
ANSWERED ON- 18/12/2025

**INTEGRATION OF E-SPORTS IN NATIONAL GAMES**

2227 SHRI RAJINDER GUPTA

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :-

- (a) whether Government has taken measures for e-sports to be integrated into national games, in order to engage the digital-native youth demographic;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) the details of benefits and challenges expected in this respect; and
- (e) the measures taken for promoting e-sports in the country, including youth training academies and partnerships with gaming platforms?

**ANSWER**

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(DR. MANSUKH MANDAVIYA)

- (a) to (d) Responsibility for inclusion of sports disciplines, including e-sports, in the National Games is that of Indian Olympic Association (IOA). IOA has informed that as of now, there is no proposal to include e-sports in the National Games.
- (e) The Promotion and Regulation of Online Gaming Act, 2025 (“PROG Act”) has been enacted with the objective of promoting innovation in e-sports and online social gaming, while ensuring a safe, responsible and accountable online gaming ecosystem in the country.

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